

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (e) Urban Transport, which is an integral part of urban development, is a State subject. Therefore, the responsibility for development of urban transport infrastructure lies with the State Governments. Government of Andhra Pradesh was requested on 1.9.2017 to resubmit the proposal of Vijayawada Metro Rail Project in line with the Metro Rail Policy, 2017. No proposal has, however, yet been submitted by the Government of Andhra Pradesh in this regard.

#### **Shortage of houses in Andhra Pradesh**

1169. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the shortage of houses at the end of Twelfth Five Year Plan in Andhra Pradesh estimated by the Technical Group on Estimation of Urban Housing Shortage;

(b) the number of houses sanctioned during the Plan and the subsequent years and the number out of them grounded for construction and of those which have, so far, been completed in that State;

(c) whether it is a fact that there is a vast difference between houses sanctioned and completed; and

(d) if so, the reasons therefor and how the Ministry is planning to complete them?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The housing shortage estimated by the Technical Group on Estimation of Urban Housing Shortage at the end of the 12th Five Year Plan in undivided Andhra Pradesh was 12.70 lakh.

(b) to (d) Under the housing schemes being implemented by the Ministry of Housing and Urban Affairs, 9,65,164 houses in the State of Andhra Pradesh have been sanctioned of which 6,19,353 houses have been grounded so far for construction. During the 12th Five-year Plan period and the subsequent years, 1,27,242 houses have already been completed in the State.

The housing projects under PMAY (U), in general, have a gestation period ranging from one to two years. As informed by the State Government of Andhra Pradesh the difference between houses sanctioned and completed are due to land issues,

court cases, huge cost involved, higher quality finishings in Affordable Housing in Partnership (AHP) houses and other local issues.

For expediting construction of the sanctioned houses under PMAY (U), the State Government is advised to adhere to the timelines mentioned in the Detailed Project Reports.

**Proposals under land for landless and home for homeless**

1170. MIR MOHAMMAD FAYAZ: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has received any proposals from the States especially from Jammu and Kashmir under the scheme of 'Land for Landless and Home for Homeless'; and

(b) if so the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) The Ministry of Housing and Urban Affairs (MoHUA) is administering a scheme 'Shelter for Urban Homeless (SUH)' as a component of Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM), through respective States/Union Territories (UTs). It focuses on providing permanent shelters equipped with basic facilities to the urban homeless. The scheme provides flexibility to States/UTs to assess the requirement of shelters for urban homeless and the State level Project Sanctioning Committee is competent to consider and approve project proposals for new construction, refurbishment of the existing shelters and operation and management of the shelters. As on 06.12.2018, a total of 1776 shelters for urban homeless have been sanctioned by the States/UTs including 5 shelters in the state of Jammu and Kashmir under the DAY-NULM, out of which, 1076 shelters are operational and remaining are under construction/refurbishment.

The MoHUA is also implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] for providing assistance to States/UTs in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas.

Based on the project proposals received from States/UTs, as on 10.12.2018, a total 13,571 projects have been approved for construction of 65,44,086 houses under the PMAY(U) including 209 projects for construction of 34,444 houses in the State of Jammu and Kashmir.